

on the recommendations of the Group of Experts and a draft National Population Policy has been prepared.

[Translation]

Rural Industry Promotion Development Scheme

558. SHRI PHOOL CHAND VERMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to grant 50 projects to different States under the Rural Industry Promotion Development Scheme in the Eighth Plan;

(b) if so, the details thereof;

(c) whether any project is likely to be sanctioned for the rural and tribal areas of Madhya Pradesh;

(d) if so, the locations thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) There is no scheme captioned as "Rural Industry Promotion Development Scheme" being operated by the Department of Small Scale Industries and Agro and Rural Industries. However, Government have launched the scheme of Integrated Infrastructural Development (IID) (including Technological Back-up Services) for small scale industries in rural backward areas, in March, 1994.

(b) to (e). The scheme of IID envisages to set up about 50 centres in the country during the Eighth Five Year Plan. The cost of each centre not exceeding Rs. 5.00 crores would be shared between the Central Government in the form of grant and Small Industries Development Bank of India (SIDBI) in the form of loan in the ratio of 2:3. Cost in the excess of Rs. 5.00 crores would be met by State/Union Territory Governments or the implementing agency. The proposals of the State/Union Territory Governments are to be appraised by SIDBI, which in

turn would be considered by the High Powered Committee constituted under the scheme for sanction. So far 13 projects have been sanctioned to 11 States and 2 Union Territories. One proposal of Madhya Pradesh to be located in village Nadan Tola, Tehsil Amarpatan, District Satna has since been appraised by SIDBI and the same is being placed before the High Powered Committee for sanction.

[English]

Train Accidents

559. DR. MUMTAZ ANSARI :

SHRI RAM BADAN :

SHRI SHANTARAM POTDUKHE :

SHRI GIRDHARI LAL BHARGAVA :

SHRI CHANDRESH PATEL :

Will the PRIME MINISTER be pleased to state :

(a) the number of train accidents and derailments occurred in each zone during each of the last three years upto Nov. 30, 1995 with particular reference to the accidents which occurred during the last six months;

(b) the main causes of those accidents and derailments;

(c) the number of accidents occurred due to failure of Railway staff and equipments, separately;

(d) the number of persons killed and injured therein together with the loss of property suffered by the Railways;

(e) the details of the assistance/relief provided to the victims of those accidents and derailments; and

(f) the remedial steps being taken by the Government to avoid such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Relevant information is as under :

Railway	Total No. of Accidents				Total No. of Derailments			
	1992-93	1993-94	1994-95	Apr.-Oct. 1995	1992-93	1993-94	1994-95	Apr.-Oct. 1995
Central	53	51	56	26	36	41	46	21
Eastern	46	47	35	14	35	37	28	11
Northern	66	70	74	26	46	43	54	22
North-Eastern	38	35	28	19	27	25	16	17